GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY DEPARTMENT OF COMMERCE RAJYA SABHA

UNSTARRED QUESTION NO. 2292

ANSWERED ON 08/08/2025

SEZ STATUS IN ODISHA

2292 SHRI DEBASHISH SAMANTARAY:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state :-

- (a) the number of operational Special Economic Zone (SEZ) in Odisha;
- (b) the total employment generated;
- (c) the investment received through SEZs;
- (d) the new SEZ proposals under consideration; and
- (e) the reasons for delay in non-operational SEZs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JITIN PRASADA)

- (a) There are 5 operational Special Economic Zones (SEZs) in the State of Odisha.
- (b) & (c) As on 31.03.2025, the total employment in these SEZs is 18,321 persons and cumulative investment is ₹22,828.68 crore.
- (d) & (e) SEZs set up under the SEZ Act, 2005 are primarily private investment driven initiatives which may be established either jointly or severally by the Central Government, State Governments or any person. The Board of Approval constituted under the SEZ Act, 2005 considers only those proposals which have been duly recommended by the respective State Governments. At present, no proposal for setting up of an SEZ in the State of Odisha has been received by the Central Government. Further, there is no non-operational SEZ in Odisha.
